NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P.(IB) No.695/KB/2017

Present: 1. Hon'ble Member (J) Shri Vijai Pratap Singh

2. Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 05th January 2018, 10.30 A.M

Name of the Company		Olympia Credits & Mercantile Pvt.Ltd -Vs-Prithvi Finvest Co. Pvt.Ltd.		
Under Section		7 IBC		
SI. No.	Representa	nation of Authorized ative (IN CAPITAL ETTERS)	Appearing on behalf of	Signature with date
2	ARITRA	BASN ?	Financial }	ADM12.
2)	Mr. Drumla Mr. Aasish Ms. Aivari	Cheksobosty, Adr Chandbury, Adr La Rosu, Adr	(Cosposule Debtor)	A. Sam 05/01/2018

ORDER

Ld. Counsel for the financial creditor and the corporate debtor is present.

Heard. Reserved for order.

81

(Jinan K.R.) Member (J) (V.P.Singh) Member (J)